

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 287  
ANSWERED ON MONDAY THE 9<sup>TH</sup> DECEMBER, 2019  
AGRAHAYANA 18, 1941 (SAKA)**

**CSR PROJECTS**

**QUESTION**

**\*287. SHRIMATI ANNPURNA DEVI:  
SHRI PASHUPATI NATH SINGH:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the names of the projects which have not been completed under the Corporate Social Responsibility (CSR) along with the reasons therefor;**
- (b) the details of the works completed under the said projects, sector-wise;**
- (c) the nodal agencies of the projects which have not been completed;**
- (d) whether any action has been taken against the nodal agencies for not completing the projects on time; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF FINANCE  
AND CORPORATE AFFAIRS**

वित्त एवं कारपोरेट कार्य मंत्री

**(SHRIMATI NIRMALA SITHARAMAN)**

(श्रीमती निर्मला सीतारामन)

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO.287\*(7<sup>TH</sup> POSITION) FOR 9<sup>TH</sup> DECEMBER, 2019 REGARDING CSR PROJECTS.**

**(a) to (e): Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to decide, implement and monitor the activities undertaken as per Schedule VII of the Companies Act, 2013 ('Act') taking into consideration the recommendation of its CSR committee. A company can also undertake its CSR activities through a registered trust or a registered society or a Section 8 company as per Rule 4(2) of the Companies (Corporate Social Responsibility Policy) Rules, 2014. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR amount spent annually in MCA21 registry. Completion status of CSR projects or activities are not maintained by the government. However, Sector-wise details of activities as filed by companies in MCA21 registry is annexed. Whenever, any violation of CSR provisions is noticed, action against such non-compliant companies is initiated as per the provisions of the Companies Act, 2013 following due process of law.**

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**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 287****Development Sector-wise CSR expenditure (in cr.)**

<b>Development Sector</b>	<b>FY 2014-15</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>	<b>Grand Total</b>
<b>Agro Forestry</b>	<b>18.12</b>	<b>57.85</b>	<b>43.45</b>	<b>12.18</b>	<b>131.60</b>
<b>Animal Welfare</b>	<b>17.29</b>	<b>66.67</b>	<b>78.65</b>	<b>59.48</b>	<b>222.09</b>
<b>Armed Forces, Veterans, War Widows/ Dependents</b>	<b>4.76</b>	<b>11.14</b>	<b>37.86</b>	<b>27.72</b>	<b>81.49</b>
<b>Art And Culture</b>	<b>117.37</b>	<b>119.17</b>	<b>305.57</b>	<b>283.81</b>	<b>825.92</b>
<b>Clean Ganga Fund</b>	<b>5.47</b>	<b>32.82</b>	<b>24.37</b>	<b>4.44</b>	<b>67.10</b>
<b>Conservation Of Natural Resources</b>	<b>44.60</b>	<b>49.85</b>	<b>119.09</b>	<b>212.74</b>	<b>426.28</b>
<b>Education</b>	<b>2,589.42</b>	<b>4,057.45</b>	<b>4,500.82</b>	<b>4,594.64</b>	<b>15,742.32</b>
<b>Environmental Sustainability</b>	<b>773.99</b>	<b>796.69</b>	<b>1,076.46</b>	<b>1,076.42</b>	<b>3,723.56</b>
<b>Gender Equality</b>	<b>55.21</b>	<b>73.85</b>	<b>72.60</b>	<b>20.48</b>	<b>222.14</b>
<b>Health Care</b>	<b>1,847.74</b>	<b>2,569.43</b>	<b>2,484.05</b>	<b>2,192.16</b>	<b>9,093.38</b>
<b>Livelihood Enhancement Projects</b>	<b>280.17</b>	<b>393.38</b>	<b>515.47</b>	<b>658.18</b>	<b>1,847.19</b>
<b>NEC/ Not Mentioned</b>	<b>1,338.40</b>	<b>1,051.16</b>	<b>388.96</b>	<b>0.76</b>	<b>2,779.28</b>
<b>Other Central Government Funds</b>	<b>277.10</b>	<b>334.35</b>	<b>419.99</b>	<b>255.40</b>	<b>1,286.83</b>
<b>Poverty, Eradicating Hunger, Malnutrition</b>	<b>274.70</b>	<b>1,252.08</b>	<b>606.55</b>	<b>635.93</b>	<b>2,769.25</b>
<b>Prime Minister's National Relief Fund</b>	<b>228.18</b>	<b>218.04</b>	<b>158.80</b>	<b>158.20</b>	<b>763.23</b>
<b>Rural Development Projects</b>	<b>1,059.35</b>	<b>1,376.16</b>	<b>1,554.78</b>	<b>1,477.29</b>	<b>5,467.58</b>
<b>Safe Drinking Water</b>	<b>103.95</b>	<b>180.16</b>	<b>147.76</b>	<b>180.16</b>	<b>612.03</b>
<b>Sanitation</b>	<b>299.54</b>	<b>631.80</b>	<b>421.71</b>	<b>291.69</b>	<b>1,644.75</b>
<b>Senior Citizens Welfare</b>	<b>8.94</b>	<b>21.87</b>	<b>26.91</b>	<b>32.94</b>	<b>90.67</b>
<b>Setting Up Homes And Hostels For Women</b>	<b>8.74</b>	<b>29.28</b>	<b>61.97</b>	<b>67.73</b>	<b>167.72</b>
<b>Setting Up Orphanage</b>	<b>5.12</b>	<b>16.90</b>	<b>16.80</b>	<b>36.86</b>	<b>75.68</b>
<b>Slum Area Development</b>	<b>101.14</b>	<b>14.10</b>	<b>51.49</b>	<b>35.11</b>	<b>201.84</b>
<b>Socio-Economic Inequalities</b>	<b>39.04</b>	<b>77.97</b>	<b>148.01</b>	<b>134.70</b>	<b>399.72</b>
<b>Special Education</b>	<b>41.43</b>	<b>125.84</b>	<b>164.83</b>	<b>122.56</b>	<b>454.67</b>
<b>Swachh Bharat Kosh</b>	<b>113.86</b>	<b>325.52</b>	<b>184.06</b>	<b>213.79</b>	<b>837.23</b>
<b>Technology Incubators</b>	<b>4.74</b>	<b>26.34</b>	<b>23.09</b>	<b>15.54</b>	<b>69.71</b>
<b>Training To Promote Sports</b>	<b>57.62</b>	<b>140.12</b>	<b>180.33</b>	<b>227.50</b>	<b>605.57</b>
<b>Vocational Skills</b>	<b>277.07</b>	<b>344.39</b>	<b>373.46</b>	<b>391.73</b>	<b>1,386.66</b>
<b>Women Empowerment</b>	<b>72.87</b>	<b>122.79</b>	<b>141.62</b>	<b>200.37</b>	<b>537.65</b>
<b>Grand Total</b>	<b>10,065.93</b>	<b>14,517.19</b>	<b>14,329.53</b>	<b>13,620.51</b>	<b>52,533.16</b>

(Data upto 30.06.2019) [Source: National CSR Data Portal]

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